

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4318
ANSWERED ON:15.12.2000
EVASION OF EXCISE DUTY
RAVI PRAKASH VERMA

Will the Minister of FINANCE be pleased to state:

- (a) whether the information has collected by the Government;
- (b) if so, the details thereof;
- (c) if not, the reasons for the same; and
- (d) the time by which the information is likely to be collected ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (GINGEE N. RAMACHANDRAN)

Parts (a) to (d): The information with respect to the Lok Sabha USQ No. 929 for 28-7-2000 is being collected and in this regard assurance for furnishing reply by January 27th, 2001 was given on 25-10-2000. Owing to decentralised and large number of units involved in manufacture of iron and steel located all over the country, information about cases of evasion etc. which have come to notice in last three years could not be collected quickly. The information is likely to be collected by the end of December 2000.